## GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:904
ANSWERED ON:29.07.2010
CANCELLATION/RESCHEDULING OF TRAINS
Abdulrahman Shri ;Kumar Shri Vishwa Mohan;Majhi Shri Pradeep Kumar;Pandey Shri Ravindra Kumar

## Will the Minister of RAILWAYS be pleased to state:

- (a) whether train operations have been affected in the country due to floods, terrorist and naxalite activities in various parts of the country during the last three months;
- (b) if so, the zone-wise and date- wise details of the trains cancelled/rescheduled as a result thereof;
- (c) the zone-wise details of passengers affected and the loss incurred by Railways due to cancellation of trains; and
- (d) the details of steps taken by the Railways to deal with such situation?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

- (a): The trains are only diverted or cancelled or regulated temporarily during flood/ breach or for terrorist and naxalite activities.
- (b): The information is being collected and will be laid on the Table of the Sabha.
- (c): Due to adverse law and order situation, the Railways are suffering revenue loss as delays and cancellation of trains which is impacting traffic offerings. Railway finances are also being affected as there has been an increase in the expenditure on law and order issues. However, monetary loss to the Railways is not calculated train wise or on the basis of punctuality of trains.
- (d): 'Policing on Railways' is a State subject and prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains are, therefore the statutory responsibility of the State police, which they discharge through the Government Railway Police(GRP) of the State concerned. The State police has a separate wing called the Government Railway Police(GRP) for dealing with all matters relating to law and order on the Railways. Railways bear 50% cost of expenditure on the Government Railway Police.

In addition, the following measures are taken by the Railways to ensure safe and secure journey to the passengers:-

- 1. Nominated trains are escorted by RPF and GRP in the vulnerable sections/areas.
- 2. Close co-ordination is being maintained with State administration, Police and intelligence agencies to ensure smooth running of train services especially in Maoist infested and sabotage prone areas.
- 3. An integrated security system has been approved to strengthen surveillance mechanism over 202 sensitive and vulnerable stations of the Indian Railways.